



## MEDIATION CENTRE

Rajasthan State Legal Services Authority

Rajasthan High Court Old Campus, Jaipur Bench, Jaipur

(Phone: 0141-2227481, 2227555, 2227602 FAX, 2385877 Help Line 15100)

(Website- www.rlsa.gov.in Email Address rj-slsa@nic.in, rlsajp@gmail.com)

### Cause List Date 05-12-2016

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. G.K. Garg, Sr. Advocate	S.B. Arbitration Application No. 95/11 & 96/11 Praveen Kumar Jain Vs. Rajendra Kumar	Praveen Kumar	Ashish Jain
2	Sh. Vinodi Lal Mathur, Advocate	S.B. Cr. Misc. Bail Application No. 12434/2016 Devanand Yadav Vs. State	Sanjay Sharma	Gaurav Gupta
3	Ms. Archana Mantri, Advocate	S.B. Civil Transfer Application No. 72 of 2016 Smt. Chancal Kanwar Vs. Surendra Singh Solanki	M.S. Raghav	S.S. Hasan
4	Sh. Ashwani Chobisa, Advocate	S.B. Civil First Appeal No. 225/2013 Salig Ram Vs. Dinesh Kumar	Peush Nag	Mahesh Chand Gupta
5	Sh. Ankur Rastogi, Advocate	D.B. Civil Misc. Appeal No. 4655/16 Smt. Krati Bohra Vs. Rahul Bohra	Saugath Roy	Ashvin Garg
6	Sh. Vikas Jain, Advocate	S.B. Cr. Misc. Petition No. 719/15 & 720/15 Vinit@Monty Vs. State	Rajesh Sharma	Hemant Taylor
7	Sh. Basant Singh Chhaba, Advocate	S.B. Cr. Misc. Petition No. 5420/2016 Mukesh Barad Vs. State	G.L. Sharma	-
8	Sh. Bhuvnesh Sharma, Advocate	S.B. Cr. Misc. Petition No. 4927/2016 Rakesh Kumar Choudhary Vs. State	Nitin Bhandari	-
9	Ms. Anupama Chaturvedi, Advocate	S.B. Civil Writ Petition No. 14230/2016 Kailash Chand Vs. Smt. Pooja Devi	Ajay Gupta	Gaurav Gupta

### NOTICE

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order

(And Chaudhary)

Full Time Secretary, RHCLSC  
Mediation Centre,  
Rajasthan High Court,  
Jaipur

“Help The Needy –Timely Help May Create History”



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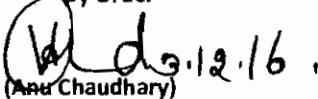
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### Cause List Date 06-12-2016

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. J.P.Gupta Advocate	S.B. Cr. Misc. II <sup>nd</sup> Bail Application No. 10756/2016 Dayal Singh Vs. State.	Rajeev Surana	-
2	Sh. Ravi Bhojak, Advocate	S.B. Civil Misc. Appeal No. 86/11 Poonam Joshi Vs. Archana	Sanjay Mehrishi	Arvind Bhardwaj
3	Sh. Manoj Sharma, Advocate	S.B. Civil First Appeal No. 57/15 Surendra Singh Chawla Vs. Koshalya	S.S. Hora	O.P. Mishra
4	Sh. Sudesh Bansal, Advocate	S.B. Civil First Appeal No. 28/03 Bheekha Ram Vs. Sairi	V.K. Tamoliya	Reashm Bhargava
5	Sh. Sudesh Bansal, Advocate	S.B. Civil Misc. Appeal No. 28/07 Mahaveer Prasad Vs. Public in general & S.B Civil Misc. Appeal No. 3728/2006 Jagdish Prasad Vs. Mahaveer Prasad.	G.K. Garg Shailesh Prakash Sharma	J.P. Sharma
6	Sh. Bhuvnesh Sharma, Advocate	D.B. Civil Misc. Appeal No. 1459/14 Ajay Sharma Vs. Bharti Verma	Deepak Goyal	Suresh Kumar
	Smt. Nirmala Sharma, Advocate	S.B. Civil Writ Petition No. 9783/12 Ashok Kumar Gambheer Vs. Bal Kishan @ Bali Ram Gambheer	Bipin Gupta	Hemendra Goyal

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